

by M/s. Glaxo Laboratories Delhi, during the last three years ;

(b) the quality control exercised by Government over the family products manufactured by M/s. Glaxo and over its distribution in Delhi market ; and

(c) the steps Government have taken to break the monopoly of M/s. Glaxo in the manufacture of Baby Food and other products manufactured by their Family Products Division ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) There is no specific classification as family products. However, Baby Food, High Protein Food and Weaning and Cereal Food, produced by M/s. Glaxo Laboratories may come under the term family products. There is neither any control nor any monitoring of the prices of these products. Hence no specific information over the variation in prices of these products is available.

(b) This Ministry is not exercising any control on quality or distribution of these family products. These have however conform to the standards and specifications under the Prevention of Food Adulteration Act or I.S.I. which are administered by the State Governments.

(c) Government have licensed several units for these items and M/s. Glaxo Laboratories do not hold monopoly for these items.

Setting up of Industries in Kerala with the help of Non-Resident Indians

463. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Kerala Government have submitted any scheme to the Union Government for setting up industries with the help of non-resident Indians working in the various Gulf countries ; and

(b) if so, the details thereof and the decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No, Sir.

(b) Does not arise.

Industrialization of Backward Areas

464. SHRI K. KUNJAMBU : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether any new scheme has been formulated for the speedy industrialization of backward areas in the country ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) : The Scheme of incentives for Industrial Development of backward areas had been revised in April 1983. The details of the Scheme had been circulated *vide* Press Note dated 27.4.83, copies of which are available in Parliament Library. No new scheme has been finalised as yet.

Participation of Indian Companies in Oil Exploration

465. SHRI K. PRADHANI : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government have recently decided to allow some of the Indian companies to participate in oil exploration programme particularly in Bombay High ;

(b) if so, particulars of these companies and whether they have got the necessary know how, equipment and technical staff, for undertaking this venture ;

(c) whether this would involve any foreign collaboration or import of equipment or personnel ;